

**Members' Bills and
Resolutions**

Paper of 28th August, there was an item concerning Motions to be moved by the hon. Minister of Commerce and Industry....

Mr. Speaker: That was raised here. I will just find out. Let the papers listed in the Order Paper be first laid on the Table

12.12 hrs.

RE: MOTION FOR ADJOURNMENT

Shrimati Renu Chakraverty (Barrackpore): May I ask what has happened to the adjournment motion we had tabled about the modification in the Government's Industrial Policy Resolution? We have not received any information about it—I am sorry. I have just been informed that a communication has been received by us.

12.12½ hrs.

PAPERS LAID ON THE TABLE—
contd

RULES UNDER INCOME TAX ACT

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): I beg to lay on the Table a copy each of the following Rules under section 296 of the Income-tax Act, 1961:

- (i) The Income-tax (Amendment) Rules, 1962, published in Notification No. S.O. 2029 dated the 30th June, 1962.
- (ii) The Income-tax (Second Amendment) Rules, 1962, published in Notification No. S.O. 2565, dated the 10th August 1962. [Placed in Library. See No. LT-384/62].

12.13 hrs.

**COMMITTEE ON PRIVATE
MEMBERS' BILLS AND RESO-
LUTIONS**

SEVENTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Seventh Report of the Committee on Private Members' Bills and Resolutions.

12.13½ hrs.

STATEMENT RE: DISTRIBUTION
OF G. C. SHEETS

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): During the half-an-hour discussion on the distribution of G. C. Sheets in the House on the 21st June, 1962, it was mentioned by some Hon'ble Members that the despatches to States were not on an equitable basis and some States were unduly favoured by despatch of disproportionately large quantities of sheets. In this connection some criticism was also made against the Iron and Steel Controller personally.

2. I have looked into this matter carefully. The main reason why the despatches to certain States were comparatively higher than to other States was that these States were carrying a much larger back logs of outstanding orders for supply of G. C. Sheets and of much longer duration. Naturally, the despatches had to be arranged by the Iron and Steel Controller in proportion to the outstanding. My enquiry has revealed that there was nothing improper behind these large despatches and there is nothing which would cast a reflection on the integrity of the Iron and Steel Controller.

12.14 hrs.

RE: OMISSION OF ITEM FROM
ORDER PAPER—contd.

Mr. Speaker: Dr. L. M. Singhvi and Shri S. M. Banerjee had raised a point that there has been omission of an item in today's Order Paper.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Perhaps you are aware that there was some reference made to this motion in the other House the other day. Subsequently, a large number of Members of both Houses met informally and they approached me and suggested that this matter should be